

Railway exchequer from the different stations of Rajasthan since Fifth Plan ;

(b) the details thereof ; and

(c) how much funds have been spent in Rajasthan under different heads of development since Fifth Plan particularly on the expansion and extension and new lines of broad gauge/metre gauge and on other development programmes ?

THE MINISTER OF RAILWAYS (SHRI A.B.A. GHANI KHAN CHOUHDURY): (a) to (c) Information about Revenue received and Funds spent is not compiled State-wise but Railway-wise.

Appointment of SC/ST Lecturers

10257. SHRI BALKRISHNA WASNIK: SHRI V. SREENIVASA PRASAD : Will the Minister of EDUCATION AND CULTURE be pleased to state :

(a) whether Government are aware that University Grants Commission is avoiding appointment of lecturers belonging to scheduled Castes/Scheduled Tribes in the various Universities ;

(b) how many SC/ST and unreserved lecturers were appointed by the University Grants Commission separately during the last 3 years ; and

(c) reaction of the University Grants Commission thereof ?

THE MINISTER OF STATE OF THE MINISTRIES OF EDUCATION AND CULTURE AND SOCIAL WELFARE (SHRIMATI SHEILA KAUL) : (a) The appointment of lecturers in the universities is not the concern of the University Grants Commission. All appointments in the universities are made by the concerned universities in accordance with the procedure set out in their respective Acts and Statutes. University Grants Commission, however, lays down guidelines to be followed by the universities in regard to reservations for SCs and STs

from time to time which are required to be adopted by the appropriate authorities in each university for giving effect to them. The guidelines at present in force envisage that 15% of teaching posts to be filled in any particular year should be reserved for SCs, and 7½% for STs, at the level of lecturers but there should be no carry forward of unfilled posts from one year to the next. In the case of State Universities which function under respective Acts of the State Legislatures, these universities are also guided by the reservation policy followed by the State Governments concerned.

(b) and (c) Do not arise.

Upgradation of claim Tracers for Commercial Inspectorial Cadre

10258. SHRI RAMESHWAR NIKHRA: Will the Minister of RAILWAYS be pleased to state :

(a) whether the claim tracers are not considered for upgradation in commercial branch for commercial inspectors cadre ;

(b) what is the yard stick prescribed by Railway Ministry for keeping the posts of Claims Tracers, Commercial Inspectors etc. in different grades and whether there are disparities between Central and Western Railways regarding number of posts ?

THE MINISTER OF RAILWAYS (SHRI A.B.A. GHANI KHAN CHOUHDURY) : (a) While Claims Tracers are not included in the percentage distribution of posts prescribed for the category of Commercial Inspectors, a separate percentage distribution between Claims Tracers and Claims Inspectors Grade IV in scales Rs. 330-560 and 425-640, respectively exists.

(b) No yardstick has been prescribed for keeping the posts of Claims Tracers/ Commercial Inspectors etc. in different grades by this Ministry. The posts are created on the basis of actual worth of charge keeping in view, however, the percentage distribution prescribed between different scales in the respective cadres. The number of posts bet-

ween the Central and Western Railways cannot be compared as the need for the posts in different Railways is assessed on the basis of total workload, jurisdiction, local working conditions and other relevant factors.

Appoin'ment of Drug Inspectors

10259. SHRIMATI JAYANTI PATNAIK : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether Government have a proposal to appoint more drug inspectors in Central Drugs Standard Control Organisation in the current financial year ;

(b) if so, the number of such drug inspectors likely to be appointed in the financial year ;

(c) the name of the places where they are likely to be posted ; and

(d) the progress made so far in appointing those drug inspectors ?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARI KUMUDBEN M. JOSHI) : (a) to (d) There is a proposal to creat four more posts of Drug Inspectors in the Central Drugs Standard Control Organisation which has four Zonal Offices i.e. in Calcutta, Bombay, Madras and Ghaziabad. Appointment and posting against the posts as and when sanctioned, will be made in any of the Zonal Offices.

U.S. Assistance for Integrated Rural Health and Population Project

10260. SHRIMATI SANYOGITA RANE : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether the United States has agreed to provide assistance for an integrated rural health and population project ; and

(b) if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRIMATI MOHSINA KIDWAI) : (a) Yes.

(b) The Project Grant Agreement for Integrated Rural Health and Population has been entered into between Government of India and the U.S.A., under which USAID has agreed to provide a grant equivalent to \$ 23.7 million in certain selectected districts in Himachal Pradesh, Punjab, Haryana, Gujarat and Maharashtra with a view to improve access to health and family planning services that promote fertility and mortality reduction and to improve and expand the services and support systems of the Government of India's Model Health Plan. In addition, this project will strengthen certain institutions in the five States that are not located in the project districts but support services in the project districts.

Study Conducted by Central Water and Power Research Station, Pune Regarding Silting at Kandla Port

10261. SHRI MOHAN LAL PATEL : Will the Minister of SHIPPING AND TRANSPORT be pleased to state :

(a) whether Central Water and Power Research Station, Pune has completed the study of silting at Kandla Port ;

(b) if so, the details thereof and the action taken thereon ; and

(c) if not, the reason for delay ?

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI Z. R. ANSARI) : (a) and (b) The Central Water and Power Research Station, Pune has studied the siltation problem of Kandla Port by carrying out Model tests and they have collected the required field data. In their draft-report received on 24th February, 1983 they have suggested